

## High Court of Uttarakhand Notice

National Judicial Data Grid (NJDG) portal for public access has been inaugurated on 19<sup>th</sup> September 2015.

By the access to NJDG, the figures of pendency both civil and criminal of District Judiciary Courts across the country, in aggregate for country and States as well as individual Court/Judges can be accessed by anyone visiting the National eCourts portal "[ecourts.gov.in/njdg](http://ecourts.gov.in/njdg)". The statistics/figures available on NJDG will be updated everyday by the respective Court Complexes covered under the eCourts Project.

All of the above referred statistics are provided in a drill-down manner i.e. on clicking the figure for national pendency, next page showing its breakup of state-wise pendency will be shown. This way, a particular case information can be accessed by further drilling down from State to district, district to a Court establishment and then to the individual Court.

The figures of pendency of District Judiciary Courts across the country, are available through any sort of Internet Connectivity either on PC, Laptop, Mobile or on Tablet etc.

This initiative is in furtherance of the motto of judiciary to promote transparency and access of information for all the stakeholders of the justice delivery system.

The flow chart to access NJDG is as below:

